

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Cethar Constructions Ltd**

PETITION NUMBER : **CP(IB)/56(CHE)/2022**

APPLICATION NUMBER : **a) IA(IBC)/2398(CHE)/2023
b) IA(IBC)/541(CHE)/2023**

ORDER

203. a. IA(IBC)/2398(CHE)/2023 IN CP(IB)/56(CHE)/2022

Ld. Counsel Mr. B. Dhanaraj for the Applicant.

Case Heard.

Reserve for order.

203.b. IA(IBC)/541(CHE)/2023 IN CP(IB)/56(CHE)/2022

Ld. Counsel Mr. B. Dhanaraj for the Applicant / RP. Ld. Counsel Mr. A.G. Sathyanarayana for the Respondent. Ld. Counsel Ms. Haripriya for R1 and R2.

Ld. Counsel Mr. A.G. Sathyanarayana for the Respondent submitted that they have not received the rejoinder dated 18.07.2023. However Counsel for the Applicant stated that the same has been sent through email on 17.07.2023(page 40 of the rejoinder).

Applicant is directed to serve the rejoinder by mail today.

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Let the rejoinder also be served to R1 and R2.

List the Application for hearing on **03.09.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk